### Statement

1. The number of Jawans recruited in the Army during the last three years, yearwise and the expenditure incurred by Govt. on their pay and allowances every year, are given below:—

Year	Number	Pay & Allowance
	1,111	in lakhs of Rupces
1972	41,440	790. <b>6</b> 8
1973	35,090	869.39
1974	59,868	1793.65

2. The number of officers recruited during last three years is given below:—

•	Year	;	Numb	er Pay & allowance in lakh of rupees
•	1972 1973 1974		1,493 1,276 1,247	information is not read- ily available which is being collected and will be laid on the Table of the House

3. The number of Jawans recruited in the Army from HARYANA state during the last three years, is as under:—

Year			Number			
1972					2,766	_
1978	;	100	Min.		2,077	
1974				01112	5,199	

# Increase in Birth Rate

6583. SHRI P. GANGADEB: Will be Miniter of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether Government have made any survey of birth rate in India recently;
- (b) if so, whether the birth rate has increased during the last quarter as compared to the corresponding period to the last year; and
  - (c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE-MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) The Office of the Registrar General, India, has been conducting a 'sample registration of births and deaths in India' on a continuing basis.

(b) Under the scheme, birth rates are estimated on a calendar year basis to eliminate seasonal fluctuations. The scheme does not provide for quarterly estimates. The annual estimates available do not show an increase in birth rate.

# (c) Does not arise.

Agreementa with Caribonianalis

6584. SHRI ANADI CHARAN DAS : SHRI PURUSHOTTAM KA-

# SHRI P. GANGADEB:

SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether recently any new bilateral agreements have been made with Czechoslovakia;
- (b) if so, whether the agreements are going to add a new dimension to bilderal relations; and
- (c) the number of such agreements and the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) During the official visit of the Prime Minister of the Czechoslovak Socialist Republic, H. E. Dr. Lubomir Strougal to India in December, 1974 a number of bilateral agreements/Protocols were signed.

- (b) It is hoped that these bilateral Agreements/ Protocols, will further strengthen the all-round cooperation which exists between the two countries.
  - (c) The details are at Statement 'A'.

#### Statement 'A'

- 1. Indo-Gzechoslovak Agreeement un Cooperation betweeen the two Planning Commissions: The Agreement envisages the establishment of an Indo-Czechoslovak Study Group of Experts to exchange experience and knowledge in the field of Planning.
- 2. Indo-Czechoslovak Trade and Poyment. Agreement: It envisages regulation and cooperation of trade between the two countries over the next five years on a bilateral and balanced basis. Both countries are members of the GATT and will accord each other most favoured nation treatment.
- 3. Indo-Czechoslavak Protocol setting up a Joint Committee on Economic, Trade and Technical Cooperation: The Protocol identifies areas of cooperation in the fields of Science and Technology, Electronics, Industry, Trade Exchanges and Economic Occidentification.

Number on Live Regi-

- 4. Pretocal on Cooperation between All India Radia and the Czechesionet Television: The Protocal envisages enchange of news materials, television programmes, assisting teams sent by either organization, participation by delegations and films, in International Festivals organized by the two countries, discussions by the two organizaations on questions of mutual interest exchange of trainers, etc.
- 5. Protocol on Gooperation between All India Radio and the Gzechoslovak Radio: The Protocol envisages exchanges in the field of radiophonic programmes, broadcasting special programmes on their respective national days, participation in international contests arranged by either party
- 6. Consular Convention: This remains subject to ratification.

# Foreign Visits by Prime Minister of India

6585. SHRI AMBESH Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of the countries visited by the Prime Minister of India during the last one year; and
- (b) the subjects discussed and outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFATRS

(SHRI BIPINPAL DAS): (a) and (b) The Prime Minister visited Iran in April, 1974 and the Maldives and Iraq in January, 1975. She held discussions with the leaders of these three countries on bilateral and internatinal questions of mutual interest. Her discussions revealed a close proximity of views between these countries and India, Copies of the Joint Communique, issued on the occasion of these visits have been placed in the Library of the Parliament.

## Services to Teachers Belonging to S.C. And S. T. in Delhi

6586. SHRI AMBESH: Will the Minister of LABOUR be pleased to state:

(a) the latest Squres of Scheduled Castes and Scheduled Tribes Trained Graduate Teachers and Post Graduate Teachers (Trained) separately in the employment exchange offices in Delhi; and

(b) the steps taken to give them service?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA):

(a)Category of

job-seekers.	ster as on 31-3-1975.			
_	Trained Graduate Teachers	Post- Graduate Teachers, (Trained)		
(1) Scheduled Castes	: 110	181		
(ii) Scheduled Tribes.	5	3		

(b) Candidates belonging to these communities are sponsored to the employers against reserved vacancies in accordance with the seniority of registration, educational qualifications and experience etc. They are also considered against the unreserved vacancies alongwith the other candidates awailable on the live register of employment exchanges.

# Assitunce to Gujarat for Geastal Highways

6587. SHRI P.G. MAVALANKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Central financial assitance was given to Government of Gujarat in the years 1972, 1973 and 1974 for construction and development of coastal highways in the State; and

(b) if so, full facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRAN-PORT(SHRI H.M. TRIVEDI): (a) and (b) Presumably the Member is having in mind the proposed Gujarat Coastal Highway along Lakipat-Mandvi-Kandla Navlakhi-Okha-Dwarka-Forbandar-Veraval-Mahuwa-Bhavnagar-Combay-Vasad Daman-Umergan raute. The facility being a State Highway, its development falls primasily under the sphere of State activities. However, in order the assist